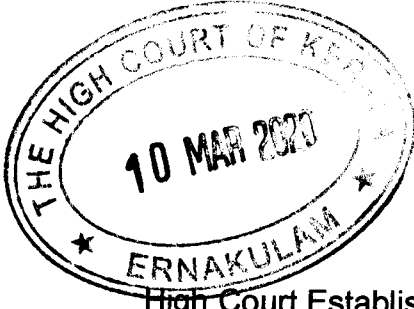


IT
0020762

By Registered post with AVD



THE HIGH COURT OF KERALA

Kochi – 682 031
Dated – 09.03.2020

PROCEEDINGS

High Court Establishment – appointment to the category of Part-time Sweeper in the High Court, on temporary basis, from Employment Exchange-filling up of NJD vacancies-orders issued.

- Read :
1. High Court letter of even number dated 29.06.2019
 2. Letter No.PT-19/480 dated 20.08.2019 from the District Employment Officer, Ernakulam.
 3. Ranked list No.REC3 -79732/2019 dated 18.12.2019
 4. High Court Proceedings of even number dated 06.01.2020
 5. Rule 21 of the Kerala High Court Service Rules, 2007.

ORDER NO.A3-104562/2017

The following candidates included in the Ranked list read (3) above are offered appointment as Part-time Sweeper in the High Court of Kerala on temporary basis under Rule 21 of the Kerala High Court Service Rules, 2007 in the scale of pay of ₹9340-14800, for a period of 179 days from the day he/she joins duty.

1. SRI.SANTHOSH V K,
VELLIMUTTATH HOUSE ,
KEDAMANGALAM,
N.PARAVOOR P.O.,
ERNAKULAM,KERALA,
PIN-683513.
2. SRI.BIJU M K,
MADATHILPARAMBIL (H),
ELOOR NORTH,
UDYOGAMANDAL P.O.,
ERNAKULAM , KERALA,
PIN – 683501.

(P.T.O)

3. SRI.SHAJI V M,
VARIKKATTUKUDY,
VALAYANCHIRANGARA P.O.,
ERNAKULAM , KERALA,
PIN – 683556.
4. SRI.ASHRAF P M,
PALLIPADICKAL,
MUVATTUPUZHA,
MULAVOOR P.O.,
ERNAKULAM , KERALA,
PIN – 686673.

This appointment will not confer upon them any right to make any preferential claim to future appointment and that the High Court can at any time terminate their appointment under any circumstances.

If they agree to accept the temporary appointment, they are directed to report for duty **within ten days** from the date of receipt of this appointment order, with the following documents;

1. Original certificates in proof of age and qualifications.
2. Certificate of Medical fitness issued by an Assistant Surgeon or an Honorary Medical Officer of an Assistant Surgeon's rank or the Director of Indigenous Medicines in the form appended herewith.
3. Two recent passport size photographs.
4. Duly filled in SPARK FORM NO.1 appended herewith along with supporting documents in original.
5. Community/Non Creamy Layer certificate
6. Attested copy of the Aadhaar Card.

In case they fail to report for duty within **ten days** from the date of receipt of this order, their temporary appointment will be treated as cancelled.

(By Order)


K.Haripal,
Registrar General

(P.T.O)

To

The persons concerned. (By Registered post with A/D)
The Public Relations Officer, High Court.
The Private Secretary to Chief Justice, High Court.
The Assistant Registrar in charge of 'K' Section, High Court.
The Confidential Assistants to the Registrars, High Court.
The Section Officer, 'K' Section, High Court
The Civil Sergeants, High Court
The 'G' (Accounts – I, II & III) Sections, High Court (3 Copies)
The 'H'(Store), High Court.
The 'K' Section, High Court.
The IT Section, High Court(For publishing in the High Court website)
The Administrative Records Section, High Court (2 Copies)
The File / Stock File.